

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)  
LOK SABHA**

**UNSTARRED QUESTION No.5791  
TO BE ANSWERED ON 03.04.2018**

**Rehabilitation Council of India Act**

**5791. SHRI VIKRAM USENDI:**

Will the Minister of SOCIAL JUSTICE & EMPOWERMENT be pleased to state:

- (a) whether the Government has fixed any minimum standards of education under the Rehabilitation Council of India (RCI) Act, 1992;
- (b) if so, the details thereof;
- (c) whether the Government proposes to make any revision in the minimum standards of education in order to strengthen the education system under the RCI Act in the States, including Chhattisgarh; and
- (d) if so, the details thereof?

**ANSWER**

**(MINISTER OF STATE FOR SOCIAL JUSTICE & EMPOWERMENT)**

**(SHRI KRISHANPAL GURJAR)**

(a) to (b) The Rehabilitation Council of India (RCI) has been mandated under Rehabilitation Council of India Act, 1992 to ensure minimum standards of education for development of human resources in special education and disability rehabilitation all over the country. The Council has prescribed standards of education for various courses developed/standardized by it.

<b>Basic Qualification</b>	<b>Level of the RCI approved Training programme</b>	<b>Duration of Training Programmes</b>
10 <sup>th</sup>	Certificate Course	1 year
10+2	Diploma in Special Education (DHH/MR/VI/ASD/CP/Db)	2 years
10+2 (Science)	Graduate Programme such as BASLP/BPO	4 years/4 ½ years
Graduate	Degree Programme such as B.Ed.Spl.Ed. (HI /LD /M /VI/ MD/LI&CP)	2 years
Graduate in Concerned Discipline	Post Graduate Degree Programme such as M.Ed. Spl.Ed.(VI/HI/MR/LD)	2 years
Graduate in Concerned Discipline	Post Graduate Programme MASLP/MPO	2 years
Post Graduate in Concerned Discipline	M.Phil. in Clinical Psychology/Rehabilitation Psychology Psy.D.	2 years/ 3 years

(c) No Sir

(d) Does not arise

\*\*\*\*\*